

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:455

ANSWERED ON:16.05.2006

VAISAKHA SAKA LAW ON CUSTODIAL DEATHS

Adsul Shri Anandrao Vithoba;Rawat Shri Ashok Kumar;Verma Shri Ravi Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering enactment of a law to provide for compensation to victims of custodial violence as reported in The Hindu dated March 31, 2006;

(b) if so, the details thereof;

(c) the time by which the said law is likely to be enacted;

(d) whether the Government has any proposal to set up a police ombudsman in every district where people could lodge their complaints; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (e) : A statement is laid on the Table of the House.